

DIVISION BENCH  
COURT - I

**P-110**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/45(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MURLI DHAR PANDEY
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr.Santosh Kr. Ray,Adv. ]For the Financial Creditor  
Ms.Rituparna Sanyal,Adv. ]  
Ms.Zeba Khan, Adv. ]  
Ms.Muskan Saha, Adv. ]

**ORDER**

1. Ld.Counsel for the Financial Creditor present.
2. Right of personal guarantor to file its response to the report of RP has been closed in terms of order dated 03/01/2024.
3. Post the matter on **18/06/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**